## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5303
ANSWERED ON:06.09.2011
LOWER ENTITLEMENT FOR APL
Choudhry Smt. Shruti;Rao Shri Sambasiva Rayapati;Siricilla Shri Rajaiah

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to reduce the entitlement of Above Poverty Line (APL) families under the proposed National Food Security Act;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether views of all the States have been obtained in this regard; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): Allocation for Above Poverty Line (APL) families, at present, is made depending upon the availability of stock of foodgrains in the Central Pool and past offtake. The draft National Food Security Bill prepared by the Government contains provisions, inter alia, for coverage of population under two categories of households – priority and general – with differentiated entitlements.

States/Union Territories are being consulted on the Draft Bill. After consultations with States/Union Territories and Central Ministries/Departments on the Draft Bill, approval of Government at the appropriate level will be obtained before its introduction in the Parliament.